

ped during this period as compared to the tonnage added. 7th Plan projected a net operative tonnage requirement of 7.5 million GRT at the end of the 7th Plan as compared to 6.36

million GRT existing at the end of 6th Plan.

(b) The year-wise breakdown of acquisitions and requirements is as follows:

Period	Tonnage required to be added	Actual tonnage required
1.4.85 to 31.3.86	.228	6.588
1.4.86 to 31.3.87	.228	6.816
1.4.87 to 31.3.88	.288	7.044
1.4.88 to 31.3.89	.228	7.272
1.4.89 to 31.3.90	.288	7.500

(c) and (d) The projected target of 7.5 million GRT comprises of the following:

- (i) replacement of 2.5 million GRT which is over-aged;
- (ii) acquisition of 0.43 million GRT, firm orders for which are under finalisation; and
- (iii) acquisition of spill-over tonnage of 0.7 million GRT in the pipe-line

The committed liabilities of the Shipping Development Fund Committee for payments against acquisition of spill-over tonnage and for order under finalisation amounting to 0.43 million GRT stands at Rs. 695.98 crores. In addition, substantial financial resources would be required for replacement of the over-aged tonnage of 2.5 million GRT. However, due to constraint of financial resources an outlay of Rs. 670.47 crores only has been provided in the 7th Plan which will cover the acquisition of 43 million GRT for which orders are under finalisation. The position is, however, to be reviewed and rectified to the extent possible during the mid-term review of the 7th Plan depending upon the ability of the shipping sector to mobilise resources, both from conventional and non-conventional sources and also the operational performance of the shipping sector.

Admission in M.B.B.S. in the Aligarh Medical College

*29. SHRI MARUTI DNYANOO MANE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Aligarh Medical College has increased seats in M.B.B.S. from fifty to one hundred without prior approval of the Medical Council of India;

(b) if so, what are the reasons therefor; and

(c) whether it is also a fact that the Medical Council of India propose to derecognise M.B.B.S. degree of the Aligarh Medical College?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) Yes, Sir.

(b) and (c) The Medical Council of India is seized of the matter.

लखनऊ और बम्बई के बीच रेल-गाड़ी

*30. श्री अजय शील बाल्मीक : क्या परिवहन मंत्री यह बताने की कृपा करेंगे :

(क) क्या लखनऊ और बम्बई विक्टोरिया टर्मिनस के बीच तीव्र गति की रेल-गाड़ी

चलाने का कोई प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हाँ, तो इसे कब तक चला दिया जाने की संभावना है ; और

(ग) यदि उपर्युक्त भाग (क) का उत्तर "न" हो तो उसके क्या कारण हैं ?

परिवहन मंत्री (श्री बंसी लाल) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) संसाधनों की कमी के कारण ।

अजगढी महादेव घाट की तीर्थयात्रा पर जाने वाले यात्रियों के लिए रेल-सुविधाएं

*31. श्री जगबन्दी प्रसाद यादव :

डा. बापू कालवार्ते :

क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि श्रावण मास में विभिन्न स्थानों से प्रतिदिन लगभग एक लाख तीर्थयात्री सुल्तानगंज स्थित अजगढी महादेव घाट पर जाते हैं और स्नान करते हैं तथा वहां से जल लेकर 10 मील दूर स्थित देवघर जाते हैं परन्तु इतना होते हुए भी रेलवे विभागीय द्वारा कोई गाड़ी नहीं चलाई जाती;

(ख) यदि हाँ, तो उसके क्या कारण हैं; और

(ग) क्या सरकार तीर्थ-यात्रियों के लिए कोई रेल गाड़ी चलाने का विचार रखती है?

परिवहन मंत्री (श्री बंसी लाल) : (क) और

(ख) सुल्तानगंज और वैद्यनाथधाम (देवघर) के बीच की दूरी लगभग 100 कि.मी. है और ये सीधे सड़क मार्ग द्वारा जुड़े हुए हैं रेल मार्ग से नहीं । रेल लाइन से क्यूल और जसीडीह के रास्ते सुल्तानगंज और वैद्यनाथधाम के बीच की दूरी लगभग 180 कि.मी. है। चूंकि रेल यात्रा चक्करदार है और इसमें अधिक समय लगता है, इसलिए लोग सुल्तानगंज से वैद्यनाथधाम तक सड़क द्वारा यात्रा करना पसन्द करते हैं । इसके अलावा, तीर्थ-

यात्री पवित्र जल पैदल ले जाना पसन्द करते हैं ।

(ग) जी, नहीं ।

Purchase of Westland helicopters

*32. SHRI K. VASUDEVA PANICKER:

SHRIMATI KRISHNA KAUL:

Will the Minister of TRANSPORT be pleased to state:

(a) whether Government have finalised the deal for the purchase of Westland helicopters;

(b) if so, what are the details in this regard alongwith number of helicopters; and

(c) the purpose for which the above helicopters are likely to be put?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) An agreement has been signed between the Helicopter Corporation of India and M/s Westland Helicopters Ltd. of the U.K. on the 15th of March, 1986.

(b) The main features of the agreement are:-

(1) Westland will supply a total package containing 21 Westland 30 Series 100-60 helicopters to an agreed equipment standard, together with necessary Spare Goods, Engine Spare goods and Product Support.

(2) The total fixed and firm price of the package is £ 65 million.

(3) Finance for this project amounting to £ 65 million is being provided by a grant aid from the Government of the U. K.

(4) The delivery of helicopters will commence in May 1986 and the last helicopter will be delivered in February, 1988.